No.   Case Type	2		Total
2         ADMLS-Admirality Suits.         11           3         AHO-Appeal Against High Court Order.         8           4         ARBA-Appeals under Arbitration & Conciliation Act         199           5         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         1           6         ARBP-Petitions under Arbitration & Conciliation Act         58           7         AS-Admirality Suit.         1           8         BIAPL-Bail Application.         3623           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3221           11         CMP-Givil Miscellaneous Petition         2606           12         CMP-Givil Miscellaneous Petition         25           13         COA-Appeals against Underment in Comp.Pet.         25           14         COAPL-Appl.In pending Proceeding (Comp. Act.)         2           15         CONTAC-Appeals against orders in Cril. Contempt         10           16         CONTAC-Appeals against orders in Cril. Contempt         10           16         CONTAC-Appeals against orders in Cril. Contempt         10           16         CONTC(CP)-Contempt Petition in Cuttack Bench         39           19         CONT	2		1000
3         AHO-Appeal Against High Court Order.         8           4         ARBA-Appeals under Arbitration & Conciliation Act         199           5         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         2           6         ARBP-Petitions under Arbitration & Conciliation Act         58           7         AS-Admirality Suit.         1           8         BIAPI-Bail Application.         3623           9         CEREF-Reference under Central Excise Act.         1           10         CMAPI-Miscellaneous Applications.         3221           11         CMPAT-Company Act.         81           12         CMP-Givil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPI-Appl. in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Civil Contempt         10           17         CONTAC-Appeals against orders in Civil Contempt         10           18         CONTC(CPC)-Contempt Petition in Guttack Bench         39           19         CONTC(CPC)-Contempt Petition in Guttack Bench         37           20			
4         ARBA-Appeals under Arbitration & Conciliation Act         199           5         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         2           6         ARBP-Petitions under Arbitration & Conciliation Act         58           7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         3623           9         CEREF-Reference under Central Excise Act.         1           10         CMPAT-Company Act.         81           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.In pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Crit.Cont.matter         10           16         CONTAC-Copeals against orders in Crit.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CP)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Cuttack Bench         39           19         CONTC-CP)-Contempt Petition in Cuttack Bench         39           20         C			
S         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         2           6         ARBP-Petitions under Arbitration & Conciliation Act         58           7         AS-Admirality Suit.         1           8         BLAPI-Bail Application.         3623           9         CEREF-Reference under Central Excise Act.         1           10         CMAPI-Miscellaneous Applications.         3221           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPI-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Civil Contempt         1           17         CONTC-Cottempt Petition in Cuttack Bench         39           18         CONTC(CP)-Contempt Petition in Cuttack Bench         37           20         CONTC(CP)-Contempt Petition in Bubaneswar Bench         37           20         CONTC(CP)-Contempt Petition in Cuttack Bench         37           21         COPET-Orginal Petition (Companies Act.)         124           22         C			
International Commercial Arbitration & Conciliation Act			
6         ARBP-Petitions under Arbitration & Conciliation Act         58           7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         3623           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3221           11         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Cril Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           20         CONTG.(CPC)-Contempt Petition in Cuttack Bench         39           21         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           22         CRA-Criminal Appeals         1020           23         CRITA-Original Appeals         1020           24         CRA-Criminal Appeal         US X	5		2
7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         3623           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3221           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2606           13         COA-L-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl. in pending Proceeding/Comp. Act.)         2           15         CONTAC-Appeals against orders in Crl. Cont.matter         1           16         CONTAC-Pappeals against orders in Crl. Cont.matter         1           17         CONTC-Corbempt of Court Cases (Civil contempt)         10           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTE-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRIA-Appeal against Judgement/Sentence.         11455           24         CRLP-Appl.Inder Sec.482 Cr.P.C.         386			+
8         BLAPL-Bail Application.         3623           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3221           11         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Cri.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTE, Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMP-Criminal Miscellaneous Application.         1036           26         CRLMP			
9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3221           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl. in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Crl.Cont.matter         10           16         CONTAC-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CPC)-Contempt Petition in Bhubaneswar Bench         39           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Appeal against Judgement/Sentence.         11455           23         CRIA-Appeal against Judgement/Sentence.         11455           24         CRILP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRIMA-Appl.under Sec.482 Cr.P.C.         3860           26			
10         CMAPL-Miscellaneous Applications.         3221           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Civil Contempt         10           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CP)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Blubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRIA-Appeal against Judgement/Sentence.         11455           24         CRLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMA-Other Miscellaneous Application.         1036           27         CRLMA-Crimin			
11         CMP-Civil Miscellaneous Petition         2606           12         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Cri.Cont.matter         1           17         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CPC)-Contempt Petition in Bubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMA-Other Miscellaneous Petition         1011           28         CRLREV-Criminal Revision         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Revision			
12         CMP-Civil Miscellaneous Petition         2606           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Crl. Cont.matter         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         9246           17         CONTC-Cortempt of Court Cases (Civil contempt)         9246           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLIP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLIP-Appl.for leave to appeal US 378 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition.         1011           28         CRLMP-Criminal Miscellaneous Petition.         101			
13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Civil Contempt         10           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CP)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTC(CP)-Contempt Petition in Cuttack Bench         39           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Pappal against Judgement/Sentence.         11455           24         CRLA-Pappl.Inder Secvery Companies Act.         11455           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMA-Other Miscellaneous Application.         1031           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLSEY-Greychiminal Miscellaneous Case         25           29			
14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CP)-Contempt Petition in Cuttack Bench         39           19         CONTC-COT-Contempt Petition in Bhubaneswar Bench         37           20         CONTC-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl. under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRREV-Criminal Revision.         183			
15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl.or leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision         9798           29         CRLTR-Original Trial.         1           30         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil Suits.         1	13		
16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CPC)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLM-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRRC-Criminal Revision.         183           20         CRREV-Criminal Revision.         245           31         CRREV-Criminal Revision.         245           32         CSREF-Reference under Customs Act.         1 <t< td=""><td></td><td></td><td>2</td></t<>			2
17         CONTC-Cotempt of Court Cases (Civil contempt)         9246           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl.For leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision         9798           29         CRLTR-Original Trial.         1           30         CRRC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil Suits.         1           34         CUSREF-Reference under Customs Act.         1           35	15	CONTAC-Appeals against orders in Civil Contempt	10
18         CONTC(CPC)-Contempt Petition in Cuttack Bench         39           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLIP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revisio	16	CONTAR-Appeals against orders in Crl.Cont.matter	1
19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Miscellaneous Petition         1011           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Review.         20   37         CVRVW-Civil Review.         20	17	CONTC-Cotempt of Court Cases (Civil contempt)	9246
19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         37           20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Miscellaneous Petition         1011           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Review.         20   37         CVRVW-Civil Review.         20	18		
20         CONTR-Proceeding relating to Criminal Contempt         206           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Revision.         16           37         CVRVW-Givil Revision.         20	19		37
21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl. for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl. under Sec. 482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Postitions.         23	20		
22         CRA-Criminal Appeals         1020           23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23 <td< td=""><td></td><td></td><td></td></td<>			
23         CRLA-Appeal against Judgement/Sentence.         11455           24         CRLLP-Appl. For leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl. under Sec. 482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVREV-Civil Revision.         16           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23			
24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1391           25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23           42         EXFA-Execution First Appeal.         2           43	23		
25         CRLMA-Other Miscellaneous Application.         1036           26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23           42         EXFA-Execution Application.         4           43         EXOS-Execution Petition (Insolvency Act)         1           45         FA-F		CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	_
26         CRLMC-Appl.under Sec.482 Cr.P.C.         3860           27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Revision.         16           37         CVRV-Civil Revision.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23           42         EXFA-Execution First Appeal.         2           43         EXOS-Execution Application.         4           44         EXP-Execution Petition.			
27         CRLMP-Criminal Miscellaneous Petition         1011           28         CRLREV-Criminal Revision.         9798           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         183           32         CREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRW-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Evention under Sec.336 Cr.P.C.         6           39         EC-Execution Evention Sec.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23           42         EXFA-Execution First Appeal.         2           43         EXOS-Execution Application.         4           44         EXP-Execution Petition.         37           45         FA-First Appeal <td></td> <td></td> <td></td>			
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